

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.05.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)/114/9/AMR/2022	Main Case	9 of IBC	SPC FAB Private Limited Vs Villmar Agro Polymers Private Limited.
	IA(IBC)/201/2023	60(5) of IBC	Mr. Sivarama Prasad Gudipati, IRP of M/s Villimar Agro Polymers Private Limited) Vs. Andhra Pradesh State Finance Corporation
	IA(IBC)/202/2023	19(2) of IBC	Mr. Sivarama Prasad Gudipati, IRP of M/s Villimar Agro Polymers Private Limited) Vs. Mr. Jagadish Kovuuri & another
	IA(IBC)/204/2023	60(5) of IBC	Villimar Agro Polymers Private Limited (CD) Vs. SAF FAB Private Limited (OC)

ORDER

IA(IBC)/201/2023 & IA(IBC)/202/2023:

Mr.Naresh Kumar Sangam, Counsel along with Mr.Sivarama Prasad G, IRP/Applicant present. The counsel for the applicant shall issue notice to the Respondent(s) by informing the next date of hearing and shall file memo of compliance well before the next date of hearing. List the matter on 13.06.2023.

IA(IBC)/204/2023:

Ms.S.V.Indira, Counsel for the Applicant present. The counsel for the applicant shall issue notice to the Respondent by informing the next date of hearing and shall file memo of compliance well before the next date of hearing. List the matter on 13.06.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**